LOK SABHA  
UNSTARRED QUESTION NO. 1495  
TO BE ANSWERED ON THE 20\textsuperscript{TH} SEPTEMBER, 2020  

PM KISAN SAMMAN NIDHI  

1495. SHRI BALUBHAU ALIAS SURESH NARAYAN DHANORKAR:  
SHRI KUMBAKUDI SUDHAKARAN:  
Will the Minister of AGRICULTURE AND FARMERS WELFARE  
कृषि एवं किसान कल्याण मंत्री  
be pleased to state;  

(a):  the steps taken by the Government to assist landless farmers, agricultural labourers and sharecroppers;  

(b):  the details and the number of families dependent upon agriculture who do not own land, State-wise;  

(c):  whether all such families are covered under the PM Kisan Samman Nidhi scheme; and  

(d):  if so, the details thereof and if not, the reasons therefor?  

ANSWER  

MINISTER OF AGRICULTURE AND FARMERS WELFARE  
कृषि एवं किसान कल्याण मंत्री  (SHRI NARENDRA SINGH TOMAR)  

(a):  The Government has extended assistance to landless farmers, agricultural labourers and sharecroppers through the Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) and Pradhan Mantri Garib Kalyan Anna Yojana (PMGKAY).  

(b):  The data on number and area of operational holdings (defined as all land which is wholly or partly used for agriculture production and is operated as one technical unit by one person alone or with others without regard to the title, legal form, size or location) is collected as part of Agriculture Census conducted at five yearly intervals. As per the results of latest Agriculture Census 2015-16, State-wise number of wholly leased-in operational holdings is as under:-

Contd…..2/-
State/UT wise number of Wholly leased-in operational holdings as per results of Agriculture Census 2015-16

<table>
<thead>
<tr>
<th>Sl. No.</th>
<th>State/UT</th>
<th>Number ('000)</th>
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<tbody>
<tr>
<td>1</td>
<td>A &amp; N Islands</td>
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</tr>
<tr>
<td>2</td>
<td>Andhra Pradesh</td>
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<tr>
<td><strong>Total</strong></td>
<td></td>
<td><strong>531</strong></td>
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</table>
(c) & (d): Landholding is the basic criteria of eligibility for benefit under PM-KISAN Scheme. No tenant farmers, sharecroppers, or landless agricultural workers are accordingly eligible for benefit under the Scheme.

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